

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/265(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	MS NOUVE VS M/S TANVEE DAIGNOSTICS LLP
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

For Operational Creditor

Mr. Pratip Mukherjee, Adv.

Mr. Arijit Ghosh, Adv.

Ms. Sneha Giri, Adv.

ORDER

1. Learned Counsel for the Operational Creditor present.
2. Ld. Counsel for applicant to file hardcopy of service affidavit within one week.
3. Post this matter on **20.12.2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**